

Date	Office Report	Orders
	<p>12-4-1996</p> <p>19. O A-738/96</p> <p>Present :- Shri R.K.Sharma, counsel for the applicant. His name should be shown in the cause list.</p> <p>Shri Sharma prays for adjournment to carry out necessary corrections in the list on 1-5-1996.</p> <p><u>VS</u> (Smt. Lakshmi Swaminathan) Member (J)</p> <p><u>Infra</u> (Smt. Lakshmi Swaminathan) Member (J)</p> <p><u>1-5-96</u></p> <p>Case disposed of by of Hon'ble Sh. S.P. Adige, m(A) and Smt. Lakshmi Swaminathan, m(J) same has been dismissed as with an order on respondent.</p> <p><u>Co</u></p>	<p>1</p>

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 738 of 1996

New Delhi this is the 1st of May, 1996.

HON'BLE MR. S.R. ADIGE, MEMBER(A)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER(J)

Hans Ram,
S/o Late Sh. Sarjeevan
R/o RZ-23, West Sagar Pur,
New Delhi-46.

..... Applicant

(By Advocate Shri R.K. Sharma)

vs.

1. Commissioner of Police Delhi
Delhi Police Headquarters,
M.S.O. Building,
I.P. Estate,
New Delhi.

2. Additional Commissioner of Police
(Operations) Delhi.
Delhi Police Headquarters,
M.S.O. Building, I.P. Estate,
New Delhi.

3. Dy. Commissioner of Police/F.R.R.O.
Hans Bhawan,
Near I.T.O.
New Delhi.

..... Respondents.

ORDER(Ora)

Hon'ble Shri S.R. Adige, M(A)

Applicant's counsel Shri R.K. Sharma prays that
the O.A. be treated as withdrawn with permission to
file fresh O.A. The prayer is allowed with a liberty
to file a fresh O.A.

The O.A. is dismissed as withdrawn at the
admission stage.

Lakshmi Swaminathan
(LAKSHMI SWAMINATHAN)
MEMBER(J)

Adige
(S.R. ADIGE)
MEMBER(A)

RB.